

[Placed in Library. See No. LT—3063/86 for (i) to (ii)]

The Delhi Agricultural Produce Marketing (Regulation) (General) Amendment Rules, 1985

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV): Sir, I beg to lay on the Table, under sub-section (6) of section 63 of the Delhi Agricultural Produce Marketing (Regulation) Act, 1976, a copy (in English and Hindi) of the Directorate of Agricultural Marketing (Delhi Administration) Notification No. F. 62/85-DAM, dated the 19th February, 1986, publishing the Delhi Agricultural Produce Marketing (Regulation) (General) Amendment Rules, 1985. [Placed in Library. See No. LT—3090/86]

Corrigendum to the Report (1984-85) of the Bombay Dock Labour Board

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): Sir, I beg to lay on the Table a Corrigendum (in English and Hindi) to the Annual Report of the Bombay Dock Labour Board for the year 1984-85, laid on the Table on 13th May, 1986. [Placed in Library. See No. LT.3071/86].

THE SUPPRESSION OF IMMORAL TRAFFIC IN WOMEN AND GIRLS (AMENDMENT) BILL, 1986

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA): Sir, I beg to move:

“That leave be granted to introduce a Bill further to amend the suppression of Immoral Traffic in Women and Girls Act, 1956.”

The question was put and the motion was adopted.

SHRIMATI MARGARET ALVA: Sir, I introduce the Bill.

THE INDECENT REPRESENTATION OF WOMEN (PROHIBITION) BILL, 1986

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA): Sir, I beg to move:

“That leave be granted to introduce a Bill to prohibit indecent representation of women through advertisements or in publications, writings, paintings, figures or in any other manner and for matters connected therewith or incidental thereto.”

The question was put and the motion was adopted.

SHRIMATI MARGARET ALVA: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: Now Special Mentions.

DEMAND FOR A DETAILED STATEMENT ON CHINESE INTRUSION

SHRI ATAL BIHARI VAJPAYEE (Madhya Pradesh): Sir, before you go over to the Special Mentions, I would like to draw your attention that on 6th August, the Minister of State in the Ministry of External Affairs had assured the House that he would be making a detailed statement on the Chinese intrusion in Arunachal. That statement has yet to come.

SHRI M. S. GURUPADASWAMY (Karnataka): He promised a comprehensive statement.

SHRI ATAL BIHARI VAJPAYEE: In the meantime the Chinese are fortifying their position. They are collecting taxes. And this has been made known by the Chief Minister of Arunachal Pradesh. We want a comprehensive statement and some time to discuss the entire matter.

SHRI M. S. GURUPADASWAMY: I made that demand the other day. Mr. Narayanan conceded my demand.